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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-215/NCLAT/CHN BEN/2026 Dated: 06th Nov 2026

N O T I C E

Please take notice that the following matter of Chennai Bench to be listed on 16.11.2026 will not be taken up on that day. The next date of hearing will be notified later.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Direction IA No. 990/2023, 1138 & 1140/2024 Interim Injunction IA No. 1137/2024	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 13 Ors.	Mr. Bhagavath Krishnan	Mr. T Ravichandran R1 Mr.Krishna Sumanth R2 Mr. ML Ganesh- R5 Mr. Ravi Rajagopalan R14

By order of Hon'ble Member (Judicial)

Chennai Bench

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